

LIST OF STAKEHOLDERS

[As per Regulation 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]
as on 28.03.2021

In the matter of
M/s Silver Proteins Private Limited – In Liquidation
Order No. IA/37(AHM) 2021 in CP (IB) 554/NCLT/2018 Dated 27.01.2021

Prepared by	Shalabh Kumar Daga IBBI Registration No.: IBBI/IPA-001/IP-P00071/2017-18/10157
Reference	1) NCLT Order No. IA/37(AHM) 2021 in CP (IB) 554/NCLT/2018 Dated 27.01.2021

DISCLAIMER

The information contained in this List of Stakeholders (“**List**”) is substantially based on information collected by the Liquidator from the books and papers of M/s Silver Proteins Private Limited – In Liquidation (“**Corporate Debtor**” or “**Company**”), or as supplied by claimants, former directors, officers or employees of the Company, or obtained from public domain. The Liquidator shall not have any liability for any statements, disclosures or representations (expressed or implied) contained in, or any omissions from, this List or any other written or oral communication transmitted to the recipient.

This List has been prepared pursuant to Regulation 31 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 (“**Liquidation Regulations**”) and in reference to the order of Honourable National Company Law Tribunal, Ahmedabad Bench dated 27.01.2021 (IA/37(AHM) 2021 in CP (IB) 554/NCLT/2018) and for no other purpose. The submission of this List is a part of the liquidation proceedings. Any recipient getting this List is only entitled to use the same for the purposes of liquidation proceedings, and is not entitled to circulate the whole or any part of the List for any other purpose.

The Liquidator disclaims liability for any losses/ liabilities or damages that may arise relying on the List. No damages/ losses/ penalties/ liabilities or any form of claim shall lie against the Liquidator for the List.

Notes:

1. The stakeholders who have submitted their claims upto the date of submission of Stakeholders has been considered.
2. The claims have been verified by the Liquidator based on the evidence/ information/ details/ invoices towards which the claims have arisen submitted by the respective operational creditors. The amount does not necessarily match with the books of accounts of the Company.
3. The claim amount admitted is subject to further scrutinization based on subsequent information/ documents sought from the Corporate Debtor/ creditors, and the Liquidator may further modify/ correct the list of claims, on the directions of the NCLT, or otherwise.



LIST OF STAKEHOLDERS

Pursuant to Regulation 31 of the Liquidation Regulation, 2016, category wise list of stakeholders has been prepared, on the basis of proofs of claims submitted and accepted by the undersigned, under the said regulations stating the following details:

1. Amount of claim admitted;
2. Extent to which the debts or dues are secured or unsecured;
3. Details of the stakeholders; and
4. Proofs admitted or rejected in part, and the proofs wholly rejected.

This list of stakeholders includes separate lists showing claims received and subsequently accepted by the Liquidator of the following stakeholders:

1. Financial Creditors: **Annexure-1;**
2. Operational Creditors (except employees and workmen): **Annexure- 2;**
3. Employees: **Annexure-3;**
4. Statutory Creditors: **Annexure-4;** and
5. Shareholders: **Annexure -5.**

In this regard, public announcement shall also be made to the public informing filing of the list of stakeholders with the NCLT, in the manner specified in Regulation 12(3) of the Liquidation Regulations.

The list of stakeholders is subject to modifications and necessary application shall be moved with the Hon'ble NCLT, from time to time, to modify an entry in the list of the stakeholders filed with the Adjudicating Authority, in the manner directed by the Adjudicating Authority.

The list of stakeholders, as modified from time to time, shall be:

1. Available for inspection by the persons who submitted proofs of claim; and
2. Available for inspection by members, directors and guarantors of the Corporate Debtor.



*List of Stakeholders as on 28.03.2021
of M/s Silver Proteins Private Limited
- In Liquidation*

Annexure- 1: Claims of Financial Creditors

Sr No.	Type of stakeholder	Name of Stakeholder	Amounts of claim admitted			The proofs admitted or rejected in part and the proofs wholly rejected	Remarks
			Secured	Unsecured	Total		
1	Financial Creditor	Central Bank of India	47,79,40,307	-	47,79,40,307	-	Principal: Rs. 22,38,64,583/- Interest: Rs.25,40,75,724/-



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Annexure- 2: Claims of Operational Creditors (except workmen and employees)

Sr No.	Type of stakeholder	Name of Stakeholder	Amounts of claim admitted			The proofs admitted or rejected in part and the proofs wholly rejected	Remarks
			Secured	Unsecured	Total		
1	Operational Creditor	Nil	-			-	Nil



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Annexure- 3: Claims of Employees

Sr No.	Type of stakeholder	Name of Stakeholder	Amounts of claim admitted			The proofs admitted or rejected in part and the proofs wholly rejected	Remarks
			Secured	Unsecured	Total		
1	Employee Dues	Nil	-			-	Nil



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- In Liquidation*

Annexure- 4: Statutory Creditors

Sr No	Type of stakeholder	Name of Stakeholder	Amounts of claim admitted			The proofs admitted or rejected in part and the proofs wholly rejected	Remarks
			Secured	Unsecured	Total		
1	Governments	Nil	-		-	-	Nil



Annexure- 5: Share holders

List of shareholders as on date of liquidation order i.e. 27.01.2021(As taken from IT document of 31st Mar 2019)

Equity shareholders

Sl No	Name of the shareholder	Number of shares	%
		(FV Rs 10/-)	
1	BEENABEN H DOMADIA	354333	11.43%
2	HEMANSHU J DOMADIA	895500	28.89%
3	JAMNADAS V DOMADIA	924957	29.84%
4	SUNTABEN J DOMADIA	372000	12.00%
5	JAMNADAS V. DOMADI A (HUF)	200000	6.45%
6	KAJAL P. ROY	41000	1.32%
7	PARESH K.ROY	30000	0.97%
8	SAILESH N.PATEL	10000	0.32%
9	KISHOR M. S AVALIYA	10000	0.32%
10	BACHUBHAI B. PATEL	10000	0.32%
11	NATWARLA L N. DOMA DIA	5200	0.17%
12	CHANDRESH H. PATEL	5000	0.16%
13	SANJAY B. B HIMJIYANI	5000	0.16%
14	JAYESH H. PATEL	5000	0.16%
15	RAMESH M.SAVALIYA	5000	0.16%
16	AMIT B. BHIMJIYANI	5000	0.16%
17	ALPESH B. PATEL	5000	0.16%
18	ATUL B. KANSAGRA	5000	0.16%
19	PRAVIN M. SAVALIYA	5000	0.16%
20	BECHARBHAI PATEL	5000	0.16%
21	BHUPAT V.KANSAGRA	1000	0.03%
22	BUDHABHAI K. PATEL	1000	0.03%
23	UPENDRA PATEL	10	0.00%
24	HIMANSHU J. DOMADIA (HUF)	200000	6.45%
		3100000	100.00%



Note: Apart from the claims mentioned above, no other claims have been received from the operational creditors/ employees and other stakeholders (if any) of the Corporate Debtor as on the date of submission of stakeholder list to Hon'ble NCLT. Further, necessary modification shall be done in the above-mentioned list of stakeholders in case of any fresh/ modified claim received from any stakeholder, subject to approval of NCLT.

Thanks & Regards



Shalabh Kumar Daga
Insolvency Professional
Liquidator for M/s Silver Proteins Private Limited (Under Liquidation Process)
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Date: 28.03.2021

Place: Ahmedabad